

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 79 OF 2017**

**Dated: 23<sup>rd</sup> August, 2018**

**In the matter of :**

**Haryana Vidyut Prasaran Nigam Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **17-09-2018**.

Court Master / PPS

*tpd/vg*